

Name of the Corporate Debtor: HYBRO FOODS PRIVATE LIMITED Date of Commencement of Liquidation: 27-03-2025; List of Stakeholders as on Date: 26-05-2025; Name of IP: ROSHEN CHORDIYA; Process Number: 1; Last 5 digit of registration number: 14347

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | 5377913.53 | | 5377913.53 | | | | NA |
| 2 | Liquidation costs incurred till date | | 279488 | | 279488 | | | | NA |
| 3 | Secured financial creditors | | | | | | | | NA |
| 4 | Unsecured financial creditors | 2 | 170727418.00 | 2 | 170727418.00 | | | | Annexure 4 |
| 5 | Operational creditors (Workmen) | | | | | | | | NA |
| 6 | Operational creditors (Employees) | 1 | 60280.00 | 1 | 60280.00 | | | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 3 | 12684807.00 | 3 | 12684807.00 | | | | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 16 | 30029723 | 16 | 28392923 | | | 1636800.00 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 22 | 219159629.53 | 22 | 217522829.53 | | | 1636800 | |